

**Central Administrative Tribunal
Principal Bench**

O.A. No.3640/2017

New Delhi, this the 12th day of April, 2018

**Hon'ble Mr. Justice Dinesh Gupta, Chairman
Hon'ble Mr. K.N. Shrivastava, Member (A)**

1. Gurmeet Kaur, 31 years
D/o Sh. Surinder Pal Singh
W/o Pritpal Singh
r/o D-2, Gurdwara Bala Sahib
Ashram, Maharani Bagh
New Delhi-110014.

2. Iffat Sayed, Age 32 years
D/o Sh. Sayed Khalil Ahmed
R/o H-49, 4th Floor
Muradi Road, Batla House
Jamia Nagar, Okhla
New Delhi-110025.

...Applicants

(By Advocate: Ms. Madiha Khan for Shri M. Rais Farooqui)

Vs.

1. Delhi Subordinate Service Selection Board(DSSSB)
Through its Secretary/Chairman
Office At:FC-18
Industrial Area
Karkardooma, Delhi.

2. Govt. of NCT of Delhi through its Chief Secretary
New Secretariat, I.P. Estate
New Delhi.

3. South Delhi Municipal Corporation
Through its Commissioner
Officer at: Dr. S.P. Mukarjee
Civic Center
Zakir Hussain Marg
New Delhi-110002.

...Respondents

(By Advocate: Shri Amit Anand)

ORDER(ORAL)**Justice Dinesh Gupta:-**

In terms of the advertisement No.02/2017, the applicants applied for the post of Primary Teacher under Post Code 16/17.

2. In view of the notification dated 27.12.2017, issued by respondent-DSSSB, the examination for the post of Primary Teacher under Post Code 16/17 has been cancelled. A copy of the cancellation notification dated 27.12.2017 has also been placed on record. It is also informed that the DSSSB is going to conduct a fresh examination for the said post.

3. In view of this development, this OA is rendered infructuous. Dismissed as such.

(K.N. Shrivastava)
Member(A)

(Justice Dinesh Gupta)
Chairman

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